

**GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,
UNANI, SIDDHA AND HOMOEOPATHY
(AYUSH)**

**LOK SABHA
UNSTARRED QUESTION NO. 353
TO BE ANSWERED ON 3RD FEBRUARY, 2017
ASSESSMENT OF RESEARCH IN YOGA**

353. SHRI RAJU SHETTY:

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

- (a) whether the Government has recently assessed the research and development related schemes in the field of Yoga;
- (b) if so, the details thereof, schemewise and State/UT-wise;
- (c) the details of the NGOs receiving funds from the Government for working on research and development works in Yoga along with the details of the utilisation of the funds and the works done;
- (d) whether any irregularities have been reported regarding misappropriation of funds by NGOs; and
- (e) if so, the action taken by the Government against such NGOs?

**ANSWER
THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA,
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY
(SHRI SHRIPAD YESSO NAIK)**

(a) & (b): The Government runs a Scheme related to research and development, namely, Extra Mural Research (EMR) Scheme. This provides grants to public and private institutes which are competent to conduct research in the field of AYUSH, including Yoga. The functioning of Extra Mural Scheme has been evaluated by an independent agency in November, 2014. Based on the evaluation, the EMR scheme has been revised with following major changes:

- (i) Increase in financial assistance- To encourage quality research work, the maximum limit of financial assistance for the project has been increased from Rs. 30 Lakhs to Rs. 70.00 Lakhs.
- (ii) Introduction of Annual AYUSH Award – An award system has been introduced for each discipline of AYUSH to encourage outstanding research.

(iii) Increase in Fee- In order to compensate the efforts of the investigators, the prescribed fee has been increased to a range of Rs. 30,000/- to Rs. 90,000/- (for period ranging from 1-3 years) in respect of Principal Investigator. Proportionately, the fee for Co-investigators have been increased to a range of Rs. 15,000/- to Rs. 45,000/- (for period ranging from 1-3 years).

(iv) Reduction in stages of clearance - In order to expedite clearance to projects, one stage i.e. internal Scrutiny committee has been done away with. Presently, only two committees, viz., Project Screening Committee (PSC) and Project Approval Committee (PAC) have been kept.

(v) Simplification of forms:- The application form for EMR scheme has been simplified..

(c): The details of the NGOs who are receiving funds under EMR Scheme are at Annexure.

(d) & (e): No complaint has been received in the Ministry alleging mis-utilisation of funds related to projects under EMR Scheme.

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Annexure

Details of the NGOs which have received funds from the Government under EMR Scheme

S.No.	Name of the Institute	Title of the Project	Amount released (in Rs.) during 2016-17.
1.	Bapu Nature Cure Hospital & Yogashram, Gandhi Nidhi, Patparganj, Mayur Vihar Phase 1, Delhi-110091	Efficacy of Naturopathy in improving Glucose Tolerance and Insulin Sensitivity in Patients of Type 2 Diabetes Mellitus	Rs.5,28,000/-
2.	Lonavla, Yoga Institute, Lonavla, Pune	Yogabija - A critical Edition - A literary Project	Rs.6,04,800/-